

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

(28) C.P.(I.B)-2824/9/(MB)/2018  
MA 925/2018

CORAM: Present : SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON 10.09.2018

NAME OF THE PARTIES: Innovative Engineering Solutions  
V/s  
M/s. J V Gokal & Co. Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 9 OF INSOLVENCY AND BANKRUPTCY  
CODE, 2016.

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**ORDER**

1. The Learned Representative of Petitioner is present.
2. MA 925/2018 is for Withdrawal of the CP 2824/2018 consequently seeking permission of the Withdrawal of the matter as the amount is settled. Granted. CP 2824 dismissed as Withdrawn. To be consigned to Records.

SD/-

**B.S.V. PRAKASH KUMAR**  
**Member (Judicial)**

**10.09.2018.**  
HHS